

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

19. C.P.(IB)-1025(MB)/2022

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**MS. LAKSHMI GURUNG**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2024**

**NAME OF THE PARTIES: IL&FS Financial Services Limited**

**V/s**

**Unmesh Manohar Joshi**

**Section: 95(1) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

None appeared for the Petitioner. Adv. Akshay Patil a/w Neha Patil appeared for the Respondent. The matter could not be taken up due to paucity of time. List the matter on **20.06.2024** for hearing.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

19.04.2024  
Sushil

**Sd/-**

**LAKSHMI GURUNG**  
**Member (Judicial)**